

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3695
ANSWERED ON:16.12.2014
SURVEY OF NAXAL INFESTED AREAS
Kumar Dr. Arun

Will the Minister of HOME AFFAIRS be pleased to state:

- (a): whether the Government has appointed/nominated any survey agency for survey of naxal infested areas/villages for administering development schemes;
- (b): if so, the details of the areas/villages covered under the survey, State-wise along with the names of agencies involved in the survey;
- (c): whether the Government is aware that such Survey is conducted merely on paper and major core network and many revenue villages in Jahanabad District, Bihar has been left out; and
- (d): if so, the details thereof and the corrective measures taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY):

(a): No, Madam. The Union Government has not appointed/nominated any survey agency for survey of naxal infested areas/villages for administering development schemes.

However, at the time of preparation of Core Network under the Pradhan Mantri Gram Sadak Yojana (PMGSY) in some of the districts affected by Left Wing Extremism, proper survey could not be carried out due to Law and Order problems or inaccessibility of terrain. Therefore, some habitations were left-out from inclusion in the Core Network. At the time of preparation of Core Network, the assessment of surface condition of the already existing roads could not be properly carried out in such areas and some of the habitations have been shown as connected though the surface condition of these roads is not in conformity with the specifications of PMGSY.

Taking into consideration that inclusion of such left-out habitations/wrongly shown as connected habitations for providing connectivity would help in inclusive growth of these remote areas, the Cabinet had approved the following proposals on 17th May 2012:

(i) to revise the Core Network for inclusion of 6,000 left-out unconnected habitations (as per 2001 census) in 78 Districts in the 09 Left Wing Extremism (LWE) affected States (Andhra Pradesh, Bihar, Chhattisgarh, Jharkhand, Madhya Pradesh, Maharashtra, Odisha, Uttar Pradesh and West Bengal) under Integrated Action Plan (IAP) and to provide new connectivity to these habitations, at an estimated cost of Rs. 7,500 crore; and

(ii) to allow upgradation of some selected roads, out of the roads of which the assessment of surface condition could not be carried out properly, at an estimated cost of Rs. 1,000 crore.

Hence, the LWE affected States were asked to get the survey done for the IAP districts for inclusion of left out habitations. Accordingly, the States have done their survey and included the left out habitations in their Core Network.

As regards the state of Bihar, the special permission was granted to the State to revise their whole core-network including the core-network of IAP districts based on the habitations as a unit during 2012 instead of earlier core-network of the state which was based on village as a unit. Jahanabad district is also included in the Integrated Action Plan [now being continued as Additional Central Assistance (ACA) for the LWE affected districts.

(b) to (d): In view of the above, question does not arise.